

(b) Sixty seven such monasteries have been identified so far.

The monasteries are under the Government of Sikkim which is responsible for preserving them.

(c) Does arise.

Abolition of Tungabhadra Board

3612. SHRI V. SOBHANADREESWARA RAO :
SHRI K. RAMACHANDRA REDDY :
SHRI M. SUBBA REDDY :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Karnataka Government has sent a proposal to Union Government for abolition of Tungabhadra Board which was set up to ensure distribution of Tungabhadra waters to Karnataka and Andhra Pradesh;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b) Yes, Sir. The proposal seeks abolition of the Tungabhadra Board on the ground that its main function of construction of the common portion of the project has been completed and that maintenance of the canals on the right bank as well as the dam can be done by the State Government.

(c) The deficiencies in the functioning of the Board in accordance with its objectives and remedial measures to make it more effective are under identification.

An All India, Port Services

3613. SHRI YASHWANTRAO GADKAR PATIL : Will the Minister of TRANSPORT be pleased to state :

(a) whether National Shipping Board has suggested creation of an All India Port-Services; and

(b) if so, the decision taken thereon?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) Various aspects connected with major ports, including their administrative and operational structure, inter-port transfer of man-power, etc. from part of the terms of reference of the Major Ports Reforms Committee appointed by Government in January, 1984. Government are awaiting the report of the Major Ports Reforms Committee before considering the matter further.

[*Translation*]

Proposal to ban construction of railway lines

3614. PROF. CHANDRA BHANU DEVI : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have decided to impose ban on construction of new railway lines due to financial difficulties; and

(b) if so, for how long?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No Sir. Fresh starts have, however, to be kept to the minimum in view of constraint of resources.

(b) Does not arise.

[*English*]

Vayudoot Services

3615. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Vayudoot services operating in different parts of the country are being run profitably; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b)